

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ Shri C.V. Marathe				
COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 22-09-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	104555/2007	ashok shantaram shingre Vs shailaja prakash shingre and anr	A N JAKHADI MR VAIBHAV P PATANKAR 1, 2	DISMISSAL
2	107541/1981	MRS PRAMODINI PRABHAKAR CHURY Vs MRS SARITA CHANDRAKANT DHURU AND ORS AND RAVINDRA V CHURY AND ORS APPLICANT	THAKORE JARIWALA AND ASSO M D ANGAL U OBJ	DISMISSAL
3	102040/2013	LOONKARAN LAXMANDASJI MALOO Vs GOPI KISHAN RAMGOPAL GARG AND ANR	GAURAV G DAVE	DISMISSAL
4	109863/1987	KESHAV D MALONKAR Vs GOPINATH D KINI AND ORA	RAJIV N NARULA - COURT RECEIVER	RECORDING EVIDENCE
5	100298/2015 @ NOTICE OF MOTION/010 2648/2015	Mr.Bhagavandas Laxmichand Shah Vs Asgar Ali Bhaker Ali Jafri	A.K.Singh And M.S.Singh	RECORDING EVIDENCE